NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.119/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

Name of the Company		Amit Kumar GuptaVs-LGW Limited & Ors.		
Under Section		241/242		
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	CS DEEPAK K PRACTISING CO	UMAR KHAITAN, DAPANY SECRETA	F.E.S. RESPOND	SENTS 182
2.	Jinesh S	hah		09/02/18
	Cresponder in the abo	of No.5	Respondent No. 5	Jshat 09/02/

3. Hr. Ratumbo Banerji, Grader Hr. An Geame, Adv Mr. T. Veraitan, Adv

Personer

S.No.117 – CP No.119/IKB/2017 – Amit Kumar Gupta Vs. LGW Limited & Ors.

ORDER

Ld. Counsel for the petitioner as also Ld. Counsel for the respondents are present.

The earlier order passed on 14.11.2017 shall remain in force till next date.

List on 15.03.2018.

Sd

(Jinan K.R.) Member (Judicial) Sd

(V.P. Singh) Member (Judicial)